

14


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.837/252/HDB/2018
NAME OF THE COMPANY	Niryath Logistics Pvt Ltd
NAME OF THE PETITIONER(S)	Niryath Logistics Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. PADMASRI	PCS	padmaappana@ yaho.co.in 9441474444	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

PCS for Applicant is present. Matter is listed today for admission. PCS is directed to file demonetization Affidavit on behalf of the Company.

Meanwhile issue notice to RoC. PCS to serve notice on RoC and file proof of service.

List the matter on 28.08.2018.


Member (J)

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